

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH NEW DELHI

ORIGINAL APPLICATION NO.515 OF 2019

IN THE MATTER OF : **NEXT DOH: FEBRUARY 4, 2021**

PRESIDENT, BUDHELA WELFARE ASSOCIATION APPLICANT(S)

VS.

GOVERNMENT OF NCT OF DELHI RESPONDENT(S)

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Dated: October 7, 2020  
Place: New Delhi

 **Budhela Welfare Association**  
  
President

Applicant  
PRESIDENT, BUDHELA  
WELFARE ASSOCIATION

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GOVERNMENT OF NCT OF DELHI                                      RESPONDENT(S)

**HUMBLE PETITION OF THE APPLICANT ABOVENAMED.**

**RESPONSE TO THE ACTION TAKEN REPORT  
FILED BY THE DPCC DATED JULY 21, 2020.**

- (1) That, we would like to reiterate that there are three marriage function Sites (Nos. FS/WZ/124/1, FS/WZ/124/2 and FS/WZ/124/3, located at Dussehra Ground, F-block, Budhela, Vikas Puri, New Delhi-110018, Ward No.20 (S). Each function sites conducts 10 x 3 marriage functions at the Dussehra Ground. This Dussehra Ground comes under the province of Horticulture Department of SDMC, OFFICE OF THE HORTICULTURE DEPARTMENT, WEST ZONE, DR. SAHIB SINGH VERMA NIGAM BHAWAN, NEAR SHIVAJI COLLEGE, SHIVAJI PALACE, RAJA GARDEN, NEW DELHI.
- (2) Furthermore, we would also like to reiterate that this Dussehra Ground is surrounded by the residential area (which is just 10 to 13 meters across the road) and it is quite surprising that for generating revenue, SDMC Horticulture Department continuous to allow such an extensive commercial activities of three marriage functions at this Dussehra Ground, due to which the Life of the residents who stay closer to this Ground has become HELL.
- (3) That as per paragraph 3 (i) of the Hon'ble NGT order it has been clearly mentioned "***That No Park of DDA/MCD shall be used for holding any social, cultural, commercial and marriage or other functions***". However, the Department of Horticulture of SDMC does not at all taking any steps to de-list this Ground. Instead, SDMC Horticulture Department has started doing fresh function booking details at this ground for the upcoming entire winter session 2020-2021.
- (4) That subsequent to the NGT order dated December 20, 2019, the horticulture department of the SDMC continued to carry out its functions at this Dussehra Ground site. Details of the booking for the months of Feb & March 4, 2020 are attached as **ANNEXURE 1**, herewith for reference and records. It is clear

Budhela Welfare Association

  
President



- evident that SDMC Horticulture is well aware of the Hon'ble NGT Order dated 20-12-2019. However, officials of the SDMC Horticulture Department blatantly continued to disobey the Order of the Hon'ble NGT and continued to conduct the marriage functions at Dussehra Ground site.
- (5) That SDMC and the Tent organizers have deliberately violated the guidelines of the Hon'ble NGT Order and continue to violate and damage the environment of the entire Dussehra Ground to generate and gain revenue.
  - (6) That the local residents are facing numerous noise pollution issues and subsequent to the Hon'ble NGT order have registered noise pollution complaints at the NGMS Online Portal vide complaint nos.4307, 4322, 4323, 4445, 4560, 4684, 4711, 4712 and 4748. Also, pollution complaints were registered in the online CPCB complaint portal vide complaint number 1318696 dated December 1, 2019.
  - (7) That whenever there are marriage functions at this ground, entire night fire crackers keeps on bursting. As there is no fixed time of arrival of Barat's therefore, running of Dols \ DJ music \ Crackers bursting \ noise of vehicular activities \ public hooting keeps coming up through the night from all the three marriage function sites, due to which local residents Right to Sleep, which is democratic right gets badly affected.
  - (8) That in compliance with paragraph 2 (1) of the NGT Order, it explicitly mention that how Tent Palace Owners should manage the disposal of the solid waste and left over waste. However, in all the three function sites Tent Palace organizers have absolutely failed to comply with the rules and \ or guidelines of the Hon'ble NGT Order in all the three function sites.
  - (9) That the Tent organizers along with the officials of SDMC Horticulture Department aligned together and instead of disposing off the solid waste\garbage i.e., left at the function sites, SDMC with the help of JCB machine had dug up the entire ground to place all the solid waste material \ left out plastic material beneath in the premises of the Dussehra Ground. This is evident and accepted by the SDMC department vide letter dated June 1, 2020. Copy of letter dated June 1, 2020, from SDMC is attached herewith as **ANNEXURE 2** for review and records.
  - (10) That once the marriage season had finished i.e., from March 4, 2020 the premises of the Dussehra Ground had been dug up and all the Solid Waste \ Plastic Waste and leftovers waste had been placed beneath the ground. This is evident from the pictures attached herewith as **ANNEXURE 3**. The conduct



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 President

of the SDMC officials falls within under the scope of contempt of Hon'ble NGT orders.

- (11) That, the garbage i.e., left out of the functions, is being dumped in the Dussehra Ground, due to which, as and whenever it rains the water gets stagnant in the entire Dussehra Ground which increases the breeding of mosquitoes and other water borne diseases. Pictures of the park covered with the water stagnating is attached herewith as **ANNEXURE 4** for reference and records.
- (12) That, due to the illegal and unregulated use of the commercial activities at the Dussehra Ground, the environment of the local residential area is badly getting damaged. It is quite regrettable that despite of the clear-cut specific provisions of the Environment Laws, all the organizers of the Tent Palace appears to violate all pollution norms.
- (13) That we would like to record the fact that SDMC Horticulture department, had almost destroyed most of the trees out of the 136 trees planted in the Dussehra Ground during the period January 1, 2017 to March 31, 2018 in order to provide more space to facilitate the three marriage functions at the Dussehra Ground effectively. Copy of the letter of the SDMC dated July 1, 2019 is attached herewith as **ANNEXURE 5**. It is evident to note that as on date there are hardly any trees left out in the premises of the Dussehra Ground.
- (14) That as on date, SDMC Horticulture Department has left Dussehra Ground Vikas Puri in a very miserable condition and the same can be evident from the copy of Times of India newspaper cutting dated August 15, 2020 is attached herewith as **ANNEXURE 6**.
- (15) That immense pollution is caused \ released by the three tents while preparing and/or cooking the food in the Dussehra Ground. The Entire residential area is covered with dense smoke and residents find it difficult to breath during night hours, and the bursting of crackers during wee hours further deteriorate the air quality level of the residential area. SDMC Horticulture Department vide letter dated December 10, 2019, agreed the fact that there were no specific guidelines supporting the prohibition of cooking of food in the open ground areas and that the level of the Air quality would not be contaminated by the cooking of food in the open ground areas. Copy of SDMC Horticulture Department letter dated December 10, 2019 is attached herewith as **ANNEXURE 7** and pictures of release of the smoke coming out from the Tents installed at the Dussehra Ground are attached herewith as **ANNEXURE 8** and the same may be taken on records.



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- (16) That subsequent to the Hon'ble NGT Order and DPCC directions, as on date, the SDMC Horticulture Department has not de-listed all the 3 function sites from its online booking portal. These sites are still available for the bookings.
- (17) That, in addition, the SDMC Horticulture Department is not at all in compliance with the Hon'ble NGT Orders and has initiated the process of taking fresh function bookings at the 3 Function Site Nos. FS/WZ/124/1, FS/WZ/124/2 & FS/WZ/124/3) located at Dussehra Ground F-Block Budhela Vikas Puri, New Delhi – 110018 [Ward No.20(S)]. SDMC Horticulture Department is willingly disobeying the directions \ orders of the Hon'ble NGT and DPCC. Proof of the fresh booking details for the month of November 2020 are attached herewith as **ANNEXURE 9**. It is clearly evident that the nature of misconduct and the corruption of the SDMC officials in connivance with the tent mafia and hence their conduct falls within the scope of the Contempt of Court. As per the facts highlighted above, we hereby request that the case of contempt of disobedience to the orders of the Hon'ble NGT and DPCC be registered against the officials of the SDMC Horticulture Department.
- (18) That Tent organizers does not apply for any mandatory compliances such as approval from **(i)** Delhi Fire safety services, **(ii)** Event performance Licenses for holding functions at the Dussehra Ground premises, **(iii)** Approval from Delhi Traffic Police, **(iv)** Electric department services for inspection of site, **(v)** also No Objection Certificate is required to be taken from Auto Engineer after inspecting site once the Tent Pandals are installed, **(vi)** Approval from local Police Station etc.
- (19) It may be pertinent to note that in the event that marriage functions are permitted at this Dussehra Ground, the local residents will continue to suffer abundance of harm and mental anguish due to the effect of the 3 marriage functions organized at Dussehra Ground site. The Health of the local residents has been deteriorating due to the numerous pollution activities that is generated by the functions during the entire winter seasons. Since the enforcement of law is very weak hence the violators get easily escaped and can't be penalized. Years after years have been passed local RWAs are consistently complaining and it is quite surprising that despite of the Environmental laws\guidelines why commercial activities are allowed in the Grounds.
- (20) That vide letter dated February 20, 2019, SDMC Horticulture Department admitted the fact that there are many locations available in the Vikas Puri area where local public can conduct functions \ parties. There is adequate place



Budhela Welfare Association

President

being allocated by DDA to conduct functions \ parties in the Vikas Puri locations. Copy of letter dated February 20, 2019 is attached herewith as **ANNEXURE 10.**

- (21) That as per the Article 21 of the Constitution of India, the Applicant right to breathe is being violated. Article 21 (right to life) of the Indian Constitution has broadened the ambit of right of life to bring in a citizen's right to sleep peacefully. *"Sleep is essential for a human being to maintain the delicate balance of health necessary for its very existence and survival. Sleep is, therefore, a fundamental and basic requirement without which the existence of life itself would be in danger,"* terming it as a basic human right. Due to the functions permitted by the SDMC Horticulture Department the Applicant is approaching this Court to seek justice for the security of their Right to breathe and Right to Sleep peacefully during night hours.
- (22) That Article 31 states Child's Right to Play and recreational activities appropriate to the age of the child, providing sufficient recreational facilities like swings for example to ensure healthy development of the children. Since the Dussehra ground is gridlocked by the Tent palaces for conducting functions at this Dussehra Ground, hence there is no place left out for the children to play. Also, there is no near-by ground where Senior citizens and local residents can walk-in freely. Pictures of representation by the local children's to remove commercial activities from the Dussehra Ground is attached herewith as **ANNEXURE 11.**

### **PRAYERS:**

- (A) Initiation of Contempt proceedings with immediate effect should be registered against the officials of SDMC Horticulture department. In addition, an immediate show cause notice should be issued to the SDMC Horticulture Department seeking an explanation for damaging \ polluting the Dussehra Ground i.e., located at Dussehra Ground Budhela \ F-Block Vikas Puri, New Delhi, Ward No.20 (S).
- (B) Initiation of the Contempt proceedings should be registered against the officials of SDMC Horticulture department for initiating the process of taking new bookings for the 2020-2021 winter session by disobeying the Orders of the Hon'ble NGT and DPCC.
- (C) Hefty fine should be impose on the SDMC and Tent owners for digging and dumping of the solid waste, plastic waste and party leftover waste in the Dussehra Ground premises.



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- (D) The revenues collected and generated by the SDMC Horticulture department during the months of Jan, Feb & March, 2020 from all the three function sites should be confiscated with immediate effect.
- (E) Lastly, in order to protect our health and environment, we need massive afforestation and local residents hereby strongly demand that the Dussehra Ground environment should be preserved and with immediate effect appropriate orders should be passed on to de-list the Dussehra Ground and no functions should be permitted at the Dussehra Ground with immediate effect.
- (F) Any other such relief as this Hon'ble NGT Court may deem fit and proper in the interest of justice may be granted.

Dated: October 7, 2020  
Place: New Delhi

 Budhela Welfare Association  
  
Applicant  
PRESIDENT, BUDHELA  
WELFARE ASSOCIATION

ANNEXURE 1

**FEBRUARY 2020 - FS/WZ/124/1 DUSSEHRA GROUND BUDHELA F-BLOCK VIKAS PURI, WARD NO.20 (S)**

Park Address & Available Dates

Park Details

Park Name	Park Dushera Ground	Door No.	F Block
Street Name	Opp Rajdhani Tent House Lown N	Area	Vikas puri
City	New Delhi	Pin Code	
Phone No.		Park Supervisor Name	
Supervisor Phone No.		Park Incharge	

Available Dates For Park Booking

Sorry.....10 days booking is completed and hence park is not allowed for further booking in this month

February 2020

Sunday	Monday	Tuesday	Wednesday	Thursday	Friday	Saturday
						1
2	3	4	5	6	7	8
9	10	11	12	13	14	15
16	17	18	19	20	21	22
23	24	25	26	27	28	29

Legend:

- Available for Booking
- Booked/Blocked
- Past/Expired Dates

Park booking is allowed only 10 days in a month

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**FEBRUARY 2020 - FS/WZ/124/2 DUSSEHRA GROUND BUDHELA F-BLOCK VIKAS PURI, WARD NO.20 (S)**

Park Address & Available Dates

Park Details

Park Name	Park Dushera Ground	Door No.	F Block
Street Name	Opp F1 & F2 Lawn No 2	Area	Vikas puri
City	New Delhi	Pin Code	
Phone No.		Park Supervisor Name	
Supervisor Phone No.		Park Incharge	

Available Dates For Park Booking

Sorry.....10 days booking is completed and hence park is not allowed for further booking in this month

February 2020

Sunday	Monday	Tuesday	Wednesday	Thursday	Friday	Saturday
						1
2	3	4	5	6	7	8
9	10	11	12	13	14	15
16	17	18	19	20	21	22
23	24	25	26	27	28	29

Legend:

- Available for Booking
- Booked/Blocked
- Past/Expired Dates

Park booking is allowed only 10 days in a month

Back

Budhela Welfare Association



President



ANNEXURE 1

**FEBRUARY 2020 - FS/WZ/124/3 DUSSEHRA GROUND BUDHELA F-BLOCK VIKAS PURI, WARD NO.20 (S)**

Park Address & Available Dates

**Park Details**

Park Name	Park Dusshera Ground	Door No.	F Block
Street Name	Opp Janta Flats	Area	Vikas puri
City	New Delhi	Pin Code	
Phone No.		Park Supervisor Name	
Supervisor Phone No.		Park Incharge	

**Available Dates For Park Booking**

Already park is booked for 9 Days in this month and booking will be allowed only for any 1 Day in available dates of this month

**February 2020**

Sunday	Monday	Tuesday	Wednesday	Thursday	Friday	Saturday
						1
2	3	4	5	6	7	8
9	10	11	12	13	14	15
16	17	18	19	20	21	22
23	24	25	26	27	28	29

Available for Booking

Booked/Blocked

Past/Expired Dates

- Park booking is allowed only 10 days in a month

**MARCH 2020 FS/WZ/124/1 DUSSEHRA GROUND BUDHELA F-BLOCK VIKAS PURI, WARD NO.20 (S)**

Park Address & Available Dates

**Park Details**

Park Name	Park Dusshera Ground	Door No.	F Block
Street Name	Opp Rajdhani Tent House Lown N	Area	Vikas puri
City	New Delhi	Pin Code	
Phone No.		Park Supervisor Name	
Supervisor Phone No.		Park Incharge	

**Available Dates For Park Booking**

Already park is booked for 2 Days in this month and booking will be allowed only for any 8 Days in available dates of this month

**March 2020**

Sunday	Monday	Tuesday	Wednesday	Thursday	Friday	Saturday
	2	3	4	5	6	7
8	9	10	11	12	13	14
15	16	17	18	19	20	21
22	23	24	25	26	27	28
29	30	31				

Available for Booking

Booked/Blocked

Past/Expired Dates

- Park booking is allowed only 10 days in a month

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ANNEXURE 1

**MARCH 2020 - FS/WZ/124/2 DUSSEHRA GROUND BUDHELA F-BLOCK VIKAS PURI, WARD NO.20 (S)**

**Park Address & Available Dates**

**Park Details**

Park Name	Park Dushera Ground	Door No.	F Block
Street Name	Opp F1 & F2 Lawn No 2	Area	Vikas puri
City	New Delhi	Pin Code	
Phone No.		Park Supervisor Name	
Supervisor Phone No.		Park Incharge	

**Available Dates For Park Booking**

Already park is booked for 2 Days in this month and booking will be allowed only for any 8 Days in available dates of this month

**March 2020**

Sunday	Monday	Tuesday	Wednesday	Thursday	Friday	Saturday
1	2	3	4	5	6	7
8	9	10	11	12	13	14
15	16	17	18	19	20	21
22	23	24	25	26	27	28
29	30	31				

■ Available for Booking  
■ Booked/Blocked  
■ Past/Expired Dates

- Park booking is allowed only 10 days in a month

Back



**Park Address & Available Dates**

**Park Details**

Park Name	Park Dushera Ground	Door No.	F Block
Street Name	Opp F1 & F2 Lawn No 2	Area	Vikas puri
City	New Delhi	Pin Code	
Phone No.		Park Supervisor Name	
Supervisor Phone No.		Park Incharge	

**Available Dates For Park Booking**

Already park is booked for 3 Days in this month and booking will be allowed only for any 7 Days in available dates of this month

**March 2020**

Sunday	Monday	Tuesday	Wednesday	Thursday	Friday	Saturday
1	2	3	4	5	6	7
8	9	10	11	12	13	14
15	16	17	18	19	20	21
22	23	24	25	26	27	28
29	30	31				

■ Available for Booking  
■ Booked/Blocked  
■ Past/Expired Dates

- Park booking is allowed only 10 days in a month



**Budhela Welfare Association**
  
  
**President**

**ANNEXURE 2**



**SOUTH DELHI MUNICIPAL CORPORATION  
OFFICE OF THE DEPUTY DIRECTOR (HORT.),  
HORTICULTURE DEPARTMENT/WEST ZONE,  
4<sup>th</sup> Floor, Dr.Sahib Singh Verma Nigam Bhawan  
Near Shivaji Collage, Shivaji Place, Raja Garden, New Delhi-110027**

No. DDH/ADH/WZ/SDMC/2020/ 53

Dated: 1/6/2020

**Residents Welfare Association  
F-Block (West) Vikas Puri,  
New Delhi-110018  
Registration No. S-27704/1993**

Please refer you complaint regarding in Organic waste of the commercial activities at Dusshera Ground F-Block, Budhela, Vikas Puri, New Delhi-110018. In this regard it is submitted that the solid waste generated at Dusshera Ground is not send to SLF site and is placed beneath the land at Dusshera Ground with the help of Back Heo Loader.

  
**Asstt. Director (Hort.)  
West Zone**



**Budhela Welfare Association**

  
**President**

**ANNEXURE 3**



 Budhela Welfare Association  
President

ANNEXURE 3

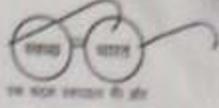


 Budhela Welfare Association  
President

ANNEXURE 4



 **Budhela Welfare Association**  
President

दक्षिणी दिल्ली नगर निगम  
 कार्यालय उप निदेशक उद्यान, पश्चिमी क्षेत्र,  
 चतुर्थ तल, डा० साहिब सिंह बर्मा, निगम भवन शिवाजी प्लेस, राजा गार्डन नगरी-27

क्र०स० / स०नि०उ० / प०क्ष० / 2019-20 / 254 दिनांक 01/7/19

**विषय:-** सूचना का अधिकार 2005 के तहत श्री वैभव कुमार, द्वारा मांगी गयी सूचना का जबाब  
 संदर्भ - AC/RTI/PIO/WZ/2018/D-370 दिनांक 20.06.2019  
 34/DDH/WZ दिनांक 20.06.2019  
 आई डी न०-317 दिनांक 19.06.2019

सूचना अधिकार 2005 के तहत मांगी गयी सूचना निम्न प्रकार है।

1. पार्क दशहरा बाऊण्ड विकासपुरी वार्ड स०-20.एस में आता है। इस वार्ड के उद्यान विभाग के कर्मचारियों के द्वारा दशहरा बाऊण्ड विकासपुरी पार्क की साफ-सफाई समय-समय पर की जाती है। इस पार्क में स्थाईरूप से किसी भी माली तथा चौकीदार की द्युटी नहीं लगाई गयी है।
2. उपरोक्तानुसार
3. इस पार्क में कोई द्युवैल नहीं है।
4. उपरोक्तानुसार
5. इस पार्क में घुमने के लिए फुटपाथ बना हुआ है।
6. इस पार्क में तीन बड़े गेट तथा दो छोटे गेट बने हुए है।
7. इस पार्क का क्षेत्रफल 4.22 एकड़ है।
8. इस पार्क में 01.जनवरी 2017 से 31 मई 2018 तक 136 पेड लगाये गये थे।

  
 सहायक निदेशक उद्यान  
 पश्चिमी क्षेत्र


 Budhela Welfare Association  
  
 President

ANNEXURE 5 (Colly.)Translation

SOUTH DELHI MUNICIPAL CORPORATION  
 OFFICE OF THE DEPUTY DIRECTOR HORTICULTURE  
 HORTICULTURE DEPARTMENT, WEST ZONE  
 DR. SAHIB SINGH VERMA NIGAM BHAWAN,  
 NEAR SHIVAJI COLLEGE, SHIVAJI PALACE,  
RAJA GARDEN, NEW DELHI – 110027

S.NO.ADH/W/2019-20/254

Date: 01-07-2019

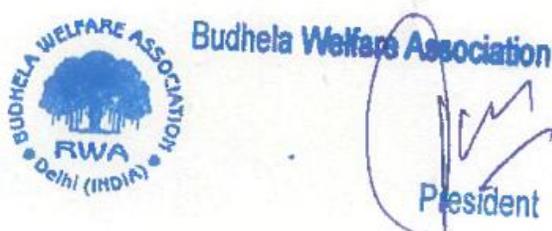
**Subject: Reply to information sought by Shri Vaibhav Kumar under RTI Act, 2005**

Ref: AC/RTI/PIO/WZ/2018/D-370 – Date: 20-06-2019  
 34/DDH/WZ – Date: 19-06-2019

Information sought under RTI 2005 is as under:-

1. Dussehra Park Ground VikasPuri comes under jurisdiction of Ward No.20(S). Dussehra Ground Park VikasPuri is cleaned by the employees of the Horticulture Department from time to time. No Gardner (Maali) or Chowkiar has been deployed on permanent duty in this Park.
2. As above.
3. There is NO Tube Well in this Park.
4. As above.
5. There is a footpath built in this Park for Walking.
6. There are THREE LARGE Gates and TWO Small Gates installed in this Park.
7. The Area of this Park is around 422 Acres of Land.
8. **With effect from January 01, 2017 to May 31, 2018 - 136 trees have been planted in this Park.**

Sd/-  
 Assistant Director  
 Horticulture  
 West Zone



# Vikaspuri stink: Open area used for weddings leaves bad aftertaste

Vibha.Sharma@timesgroup.com

**New Delhi:** A 4.5-acre green area located in the middle of west Delhi's Vikaspuri and Budhela Village has become an eyesore for residents.

The open site, 80% of which is used by South Delhi Municipal Corporation for holding weddings and other functions, has turned into a home for stray cattle and pigs. Residents claim that after the functions get over, the department disposes of the waste in pits at the park and the area stinks during the monsoon season.

Annoyed residents have written to the SDMC commissioner, horticulture department, and the deputy commissioner several times, clarifying that as per the National Green Tribunal order, no park of Delhi Development Authority or the corporations shall be used for holding social events or marriage functions.

"The place was handed over to MCD in early 1987 for development as a park. The ci-



**A MESS:** Annoyed residents have written to the SDMC commissioner, horticulture department, and the deputy commissioner several times

vic body, however, never took any effort in plantation, maintenance and rather used it for conducting events. This year too, till March functions were taking place and the leftovers were being disposed of in the pits. We wrote to senior officials, after which they arranged for some superficial job and then disappeared. Ideally environment compensation should be imposed on all involved parties, including the tent organiser," said Paras Ty-

agi, a resident who lives next to the site.

Fed up by the unwilling attitude of the civic agency, the residents filed an RTI, seeking to know about the actual land use of the site. "In the RTI, it was clearly mentioned that 1.88 hectare is green land as per the master plan. We shared a copy of this SDMC and asked officials to develop the whole area into a park rather than using it for commercial purposes and

making money. But there is no reply and even our councillor is not cooperating," Tyagi claimed.

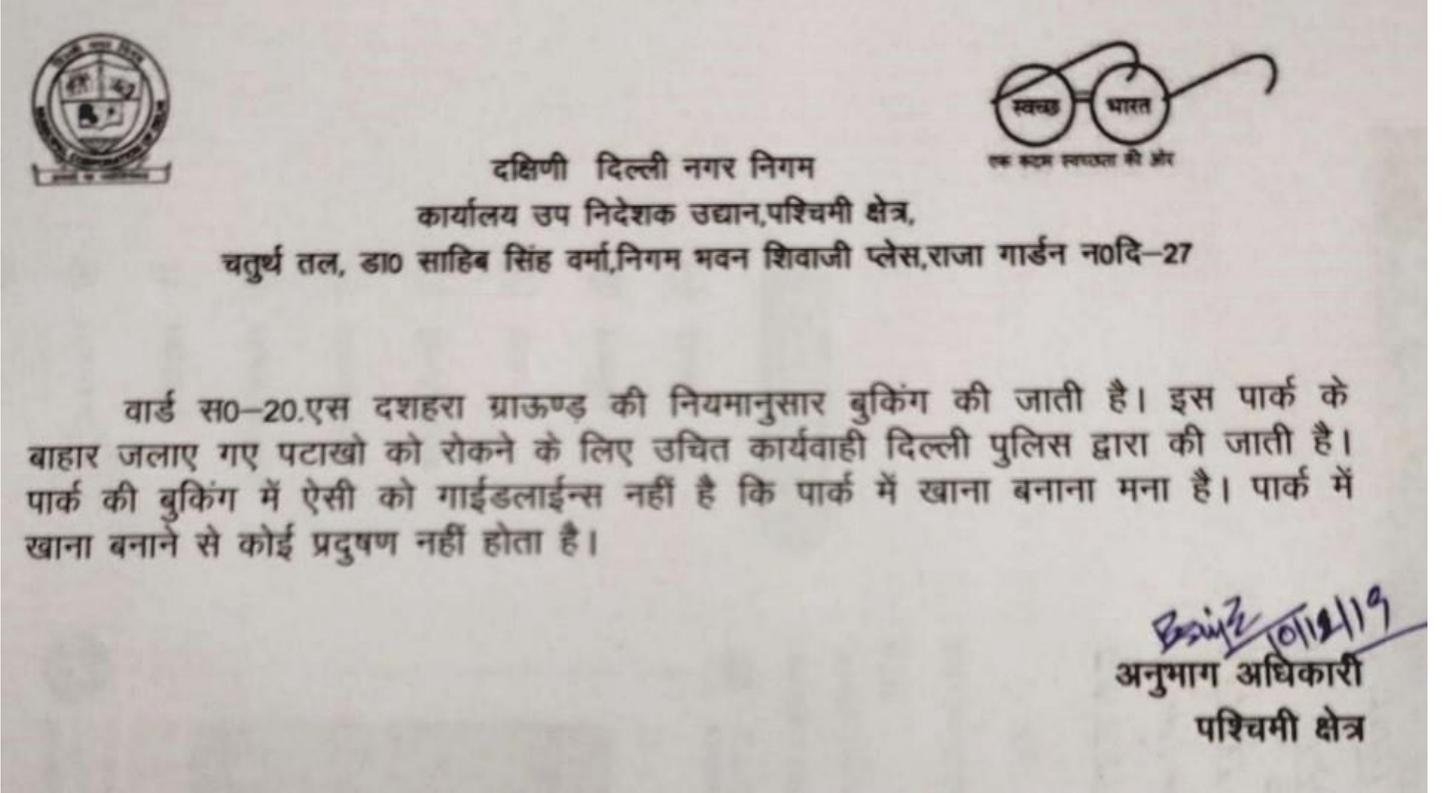
A senior SDMC official, however, claimed that every time they received a complaint, the staff immediately arranges for cleanliness action. "We never found any garbage dumped inside the complex. As far as stray and outsiders are concerned, it is an open land and we can't stop anyone. We cannot do plantations as people living in the area are frequently booking it for functions. In comparison, the adjoining half acre land, earmarked as park, has grass, plants and is maintained by malis," the official said.

He added that the site was among the 60 earmarked spots used by municipalities for arranging social functions on the demand of locals. "If they don't want it, then as per norms a reference letter from the councillor is required. We will take action accordingly," the civic official said.



Budhela Welfare Association

President



Budhela Welfare Association

President

ANNEXURE 7Translation

SOUTH DELHI MUNICIPAL CORPORATION  
OFFICE OF THE DEPUTY DIRECTOR HORTICULTURE  
HORTICULTURE DEPARTMENT, WEST ZONE  
DR. SAHIB SINGH VERMA NIGAM BHAWAN,  
NEAR SHIVAJI COLLEGE, SHIVAJI PALACE,  
RAJA GARDEN, NEW DELHI

Booking of Dussehra Ground Ward No.20S is done in compliance with the Rules and regulations. Appropriate action is being taken by the Delhi Police to stop burning of Fire Crackers outside the Park. There are no such guidelines in the park booking that specify that the cooking of food is not permitted in the Park. No pollution is caused due to the cooking of food in the open park.

Section Officer  
West Zone  
Date: 10-12-2019



Budhela Welfare Association

  
President

ANNEXURE 8



 Budhela Welfare Association  
President



Budhela Welfare Association

  
President



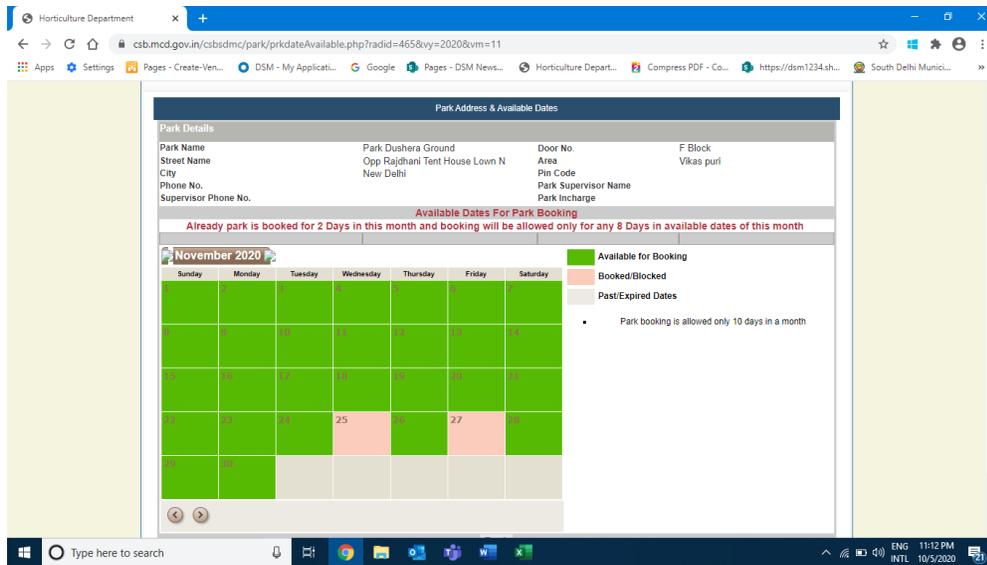
 Budhela Welfare Association  
President

ANNEXURE 8

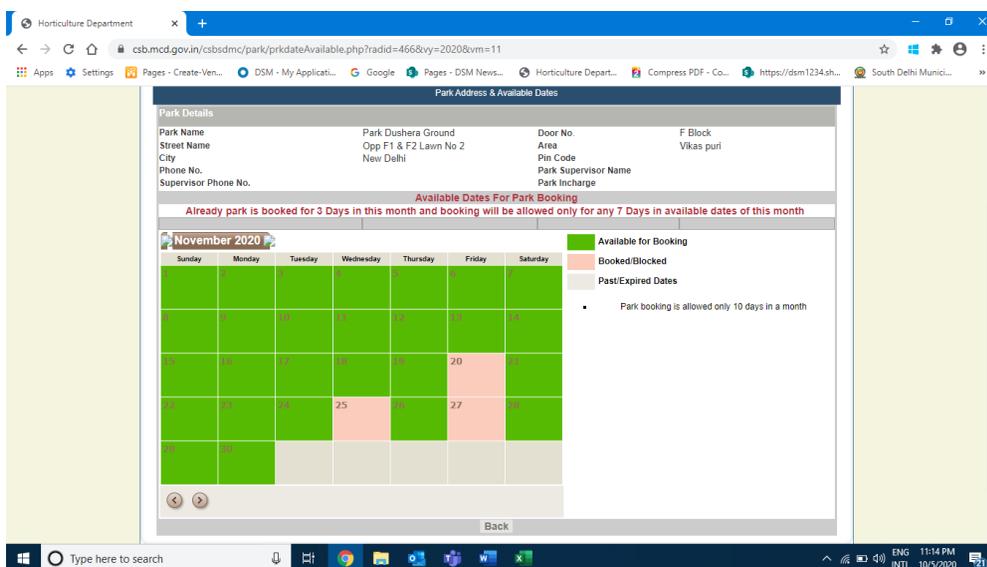


 Budhela Welfare Association  
President

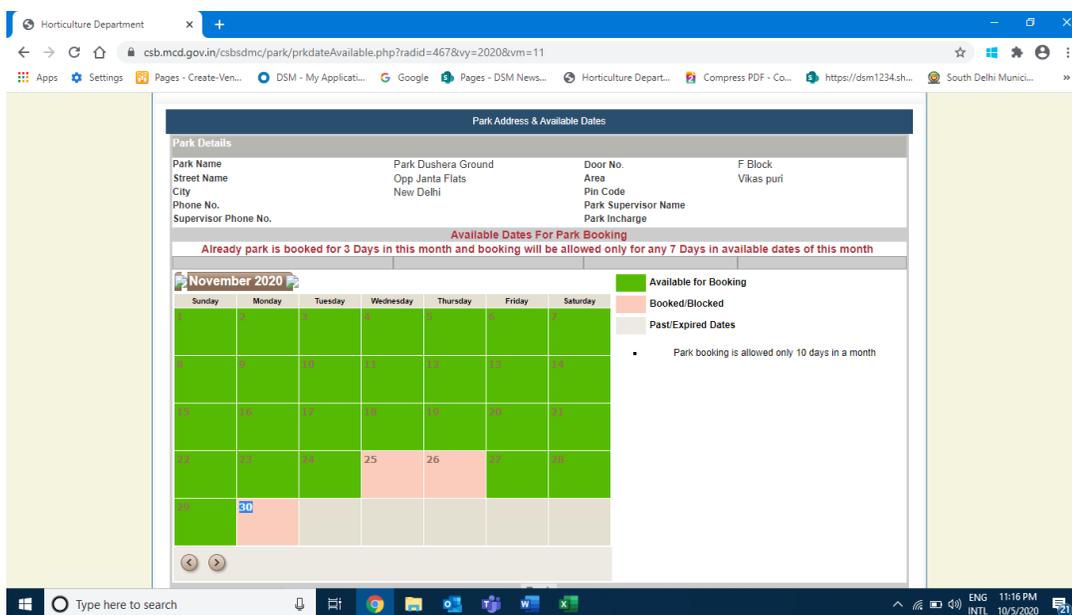
**BOOKING SITE NO. FS/WZ/124/1 – NOVEMBER 2020**



**BOOKING SITE NO. FS/WZ/124/2 – NOVEMBER 2020**



**BOOKING SITE NO. FS/WZ/124/3 – NOVEMBER 2020**



Colour highlighted in Pink is the confirmation of the booking date



Budhela Welfare Association  
President

ANNEXURE 10

SOUTH DELHI MUNICIPAL CORPORATION  
 OFFICE OF THE DEPUTY DIRECTOR(HORT.),  
 HORTICULTURE DEPARTMENT/WEST ZONE,  
 4<sup>th</sup> Floor, Dr.Sahib Singh Verma Nigam Bhawan  
 Near Shivaji Collage, Shivaji Place, Raja Garden, New Delhi-110027  
 (Email ID: ddhwestzone37@gmail.com)

No. 585 DDH/ADH/WZ/SDMC/2019

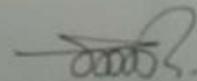
Dated : 20 / 2 / 2019

RWA F Block Vikas Puri  
 fblockvikaspuri@gmail.com

**Subject: Regarding complete ban of marriage functions at site Nos. FS/WZ/124/1, FS/WZ/124/2 & FS/WZ/124/3 located at the Dussehra Ground, F-Block Vikas Puri, New Delhi-110018 – Ward No. 20-S**

1. Please refer complaint received through e-mail dated 07.02.19 on the subject cited above.
2. DDA sites and community park/centre in M Block & E block, Maharaja Agarsen Bhawan and banquets palace does not fall under jurisdiction of Horticulture Deptt./West Zone.
3. The receipt of the letters duly received by the offices of DCP, ACP and SHO Vikas Puri is enclosed herewith for ready reference.
4. With regard to loud music and DJ, police has been requested to permit the same in accordance with the laws/guidelines/orders of the Hon'ble Supreme Court of India in this matter. Copy of letter is enclosed for ready reference.

Encl : As stated

  
 Dy. Director (Hort.)  
 West Zone



Budhela Welfare Association

  
 President

## बच्चे बोले, नहीं है खेलने की जगह

■ एनबीटी न्यूज, विकासपुरी : बुढ़ेला गांव के दशहरा पार्क में अवैध कब्जे और फैली गंदगी को लेकर स्थानीय बच्चों ने प्रदर्शन किया। रविवार को पार्क के आगे बैनर लेकर खड़े रहे और अपना विरोध जताया। बच्चों का कहना है कि आस-पास में सबसे बड़ा ग्राउंड यही है। लेकिन यहां पर भी आए दिन शादी होती रहती है और हमेशा टेंटवालों का कब्जा रहता है। इसकी वजह से हमारे पास खेलने के लिए कोई जगह नहीं बचती। बुढ़ेला गांव में रहने वाले पारस त्यागी ने बताया कि इस पार्क की हालत काफी खराब हो चुकी है। इसी को देखते हुए रविवार को बच्चों ने हाथों में बैनर लेकर प्रदर्शन किया। क्योंकि बच्चों के खेलने की जगह नहीं है। ऐसे में सड़क पर खेलने के लिए मजबूर हैं।

बुढ़ेला के दशहरा पार्क में कब्जे और गंदगी



पार्क के मुह्वे पर स्थानीय बच्चों ने रविवार को प्रदर्शन किया



Budhela Welfare Association

President